

**Purchase of Residential Accommodation by KVIC**

staying in the Commission's Guest House as a temporary arrangement.

3666. **SHRI RAM NAIK:** Will the **PRIME MINISTER** be pleased to state:

(a) whether Khadi and Village Industries Commission (KVIC) has purchased residential accommodation for its officers during the year 1990-91;

(b) if so, the details thereof; the expenditure incurred thereon and the names of the parties who sold the accommodation;

(c) whether the officers to whom the above accommodation were allotted were staying earlier in KVIC quarters;

(d) the reasons for purchasing the above new accommodation when the officers were already accommodated; and

(e) the expenditure incurred for furnishing the above accommodation as per (a)?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN):** (a) Yes, Sir.

(b) A house has been purchased by Khadi & Village Industries Commission at No. 2 Abhishek Row Houses Co-op. Housing Ltd. D. N. Nagar, Andheri (West), Bombay measuring about 2000 sq. feet area approximately together with open space and car parking space and furnitures and fittings at a cost of Rs. 39 lakhs as per the valuation certificate issued by CPWD. An amount of Rs. Twelve thousand and five hundred only has also been paid to the said Society towards transfer fees. This accommodation was owned by Ms. Mallikha Chandrasekhar Thakur.

(c) The Chief Executive Officer, KVIC to whom the above mentioned accommodation was allotted, was

(d) Since the KVIC did not have a suitable accommodation for which the Officer is entitled, the above accommodation was purchased.

(e) No separate additional expenditure has been incurred on furnishing the accommodation.

**Setting up of more Warehouses in Rajasthan**

3667. **SHRIMATI VASUNDHARA RAJE:** Will the Minister of FOOD be pleased to state:

(a) the number of warehouses under operation in the country at present;

(b) the State-wise details thereof;

(c) whether the Government have a proposal to set up more warehouses in Rajasthan in the current Plan period; and

(d) if so, the name of the places where the warehouses are proposed to be set up?

**THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI):** (a) and (b) The number of depots/warehouses run by the two main Central agencies, namely, Food Corporation of India (FCI) and Central Warehousing Corporation (CWC) are given in the statement attached. Besides, warehouses are also being run by the State Governments and their agencies, State Warehousing Corporations, Cooperatives etc.

(c) and (d) In Rajasthan, FCI is in the process of constructing godowns at Baran, Barmer, Chanderia, Hanumangarh, Keshorapatnam and Srivijaynagar. CWC also proposes to expand its existing storage capacity at Sriganganagar and Hanumangarh.

## STATEMENT

*State-wise Depots/Warehouses under operation of Food Corporation of India (FCI) and Central Warehousing Corporation (CWC) as on 1-7-1991.*

Sl. No.	State/Union Territory	Number of Depots/Warehouses	
		FCI	CWC
1.	Arunachal Pradesh	3	..
2.	Andhra Pradesh	195	54
3.	Assam	45	6
4.	Bihar	61	18
5.	Goa	6	2
6.	Gujarat	41	27
7.	Haryana	121	21
8.	Himachal Pradesh	8	2
9.	Jammu & Kashmir	14	..
10.	Karnataka	60	26
11.	Kerala	34	5
12.	Madhya Pradesh	124	38
13.	Maharashtra	36	80
14.	Manipur	3	1
15.	Meghalaya	6	..
16.	Mizoram	3	1
17.	Nagaland	5	1
18.	Orissa	43	10
19.	Punjab	380	35
20.	Rajasthan	85	10
21.	Sikkim	2	..
22.	Tamil Nadu	33	35
23.	Tripura	7	2
24.	Uttar Pradesh	198	61
25.	West Bengal	125	49
26.	Chandigarh	14	1
27.	Delhi	14	14
28.	Pondicherry	3	1
<b>TOTAL</b>		<b>1679</b>	<b>500</b>